

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1491/2007

PLACIDO FRANCISCO PINTO(D) BY LRS. &amp; ANR. Appellant(s)

VERSUS

JOSE FRANCISO PINTO &amp; ANR. Respondent(s)

(IA No. 112122/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
FACTS/ANNEXURES)

Date : 23-09-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIANFor Appellant(s) Ms. Binu Tamta, AOR  
Mr. Dhruv Tamta, Adv.For Respondent(s) Mr. Dhruv Mehta, Sr. Adv.  
Mr. Yashraj Singh Deora, Adv.  
Ms. Sonal Mashankar, Adv.  
Ms. Prakriti Roy, Adv.  
for M/s. Mitter & Mitter Co.UPON hearing the counsel the Court made the following  
O R D E RHeard the learned counsel appearing for the appellants and the  
learned senior counsel appearing for the respondents at length.

Arguments concluded.

Judgment reserved.

(JAYANT KUMAR ARORA)  
COURT MASTER(RENU BALA GAMBHIR)  
COURT MASTERList of Books

- 1) (2006) 6 SCC 595
- 2) (1982) 1 SCC 4 (Para 11)
- 3) (2009) 12 SCC 95
- 4) (2010) 7 SCC 717